

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
**ACCURARCH ACRYLICS PRIVATE LIMITED, A MANUFACTURE UNIT OF ACRYLICS
 PRODUCTS AT KINFRA PARK, KORATTY, THRISSUR, KERALA, INDIA, 680309**
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
 of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	ACCURARCH ACRYLICS PRIVATE LIMITED, PAN : AAJCA4575G CIN : U25209KL2009PTC024180
2.	Address of the registered office	Door No.5, Building No.638, Ward No. 3, Plot No.32, Kinfra Park, Nalukettu Road, Koratty, Thrissur, Kerala, India, 680309
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Door No.5, Building No.638, Ward No. 3, Plot No.32, Kinfra Park, Nalukettu Road, Koratty, Thrissur, Kerala, India, 680309
5.	Installed capacity of main products / services	3,00,000 units of finished products of average size (approx.) per month
6.	Quantity and value of main products/services sold in last financial year	Nil - unit in shut down condition
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional- aaplcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional- aaplcirp@gmail.com
10.	Last date for receipt of expression of interest	02.07.2025
11.	Date of issue of provisional list of prospective resolution applicants	12.07.2025
12.	Last date for submission of objections to provisional list	17.07.2025
13.	Date of issue of final list of prospective resolution applicants	27.07.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.08.2025
15.	Last date for submission of resolution plans	05.09.2025
16.	Process email id to submit Expression of Interest	aaplcirp@gmail.com
Registration Number of the Resolution Professional		IBBI/1PA-001/1P-P-02331/ 2020-2021/13517
Registered Address of the Resolution Professional		CA Rajmohan R Rajbhavan, Krishnapuram St No 6, 514-12/1, Ollukkara (PO), Thrissur - 680655
Place : Thrissur Date : 09/06/2025		For Accurarch Acrylics Private Limited (Under CIRP) (S/d) CA & IP Rajmohan R (Interim Resolution Professional) IBBI/1PA-001/1P-P-02331/2020-2021/13517 AFA Valid up to 30.06.2026

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